

**RAJASTHAN HIGH COURT, JODHPUR**

**ORDER**

**No.Estt.(RJS)/94 /2013**

**Date : 26.07.2013**

**I**

**Shri Manoj Kumar Vyas**, an officer in the District Judge Cadre, whose services have been repatriated from the post of **Judge, Labour Court-Cum-Industrial Tribunal, Ajmer**, vide Government Order No F.1(47)L&E/79/Part dated 25.07.2013, is hereby transferred/posted as **District & Sessions Judge, Jodhpur District, Jodhpur** with immediate effect.

**II**

**Smt. Sangeeta Sharma**, an officer in the District Judge Cadre, presently awaiting posting orders at **Jaipur Metropolitan**, who has been appointed as **Judge, Labour Court No. 2, Jaipur**, vide Government Order No. F.1(47)L&E/79/Part dated 25.07.2013, is hereby directed to join her new assignment with immediate effect.

**III**

**Shri Ravi Kumar Gupta**, an officer in the District Judge Cadre, presently awaiting posting orders at Ajmer, who has been appointed as **Judge, Labour Court-Cum-Industrial Tribunal, Ajmer** vide Government Order No. F.1(47)L&E/79/Part dated 25.07.2013, is hereby directed to join his new assignment with immediate effect.

**IV**

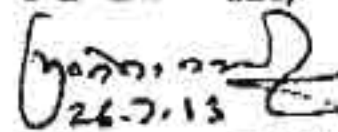
**Shri Sanjeev Mago** who is presently posted as **ACJM No.2, Spl. Court, JDA, Jaipur** and has been promoted in the District Judge Cadre vide Government Order No.F.19(8)Nyay/2011 dated 15.07.2013 and who he has now been appointed as **Dy. Secretary(Law), Law & Legal Affairs Department, Jaipur**, vide Government Order No. F.19(14)Nyay/98 dated 25.07.2013, is hereby relieved with immediate effect to join his new assignment.

**V**

**Shri Uma Shanker Sharma**, an officer in the District Judge Cadre, presently awaiting posting orders at **Jetaran (Pali)**, who has been appointed as **Dy. Secretary, Lokayukta Sachivalaya, Rajasthan, Jaipur** vide Government Order No. F.1(4) LAS/1977/5804 dated 25.07.2013, is hereby directed to join his new assignment with immediate effect.

**NOTE :-** The officers are directed to hand over charge in accordance with order No.24/P.I. dated 23.11.1998.

**BY ORDER,**



**REGISTRAR GENERAL**

राजस्थान सरकार  
श्रम एवं नियोजन विभाग

क्रमांक-पं 1(47)श्रमि/79/पार्ट

जयपुर, दिनांक:- 25-7-13

आदेश :-

राजस्थान उच्च न्यायालय, जयपुर के पत्र क्रमांक पीए/आरजी/8( )/2013/1138 दिनांक 18.7.2013 के अनुसरण में निम्न न्यायाधीशों को उनके नाम के सम्मुख स्थान पर एतद द्वारा तुरन्त प्रभाव से पदस्थापित किया जाता है-

क्रम संख्या	नाम न्यायाधीश	पदस्थापन स्थान
1-	श्रीमती संगीता शर्मा, एड्वोकेट-1, जयपुर न्यायाधीश	न्यायाधीश, श्रम न्यायालय-2, जयपुर।
2-	श्री राजे कुमार गुप्ता, एड्वोकेट-3, अजमेर।	न्यायाधीश, औद्योगिक न्यायाधिकरण एवं श्रम न्यायालय, अजमेर।
3-	श्री उदय प्रकाश शर्मा, एड्वोकेट (विशेष), दिल्ली एवं वैशेषिक कार्य विभाग, जयपुर	न्यायाधीश, श्रम न्यायालय एवं औद्योगिक न्यायाधिकरण, बोकारनेर।

श्री राजे कुमार गुप्ता, न्यायाधीश, औद्योगिक न्यायाधिकरण एवं श्रम न्यायालय अजमेर को तुरन्त तत्काल राजस्थान उच्च न्यायालय, जोधपुर को तुरन्त प्रभाव से वापस की जाती है।

आज्ञा से,

(राजेश्वर उपाध्याय)  
प्रमुख शासन सचिव

प्रतिलिपि निम्नलिखित को सूचनाार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

- 1 प्रमुख सचिव, महानगर राजस्थान, राजस्थान, जयपुर।
- 2 जिला सचिव, प्रमुख सचिव, माननीय मुख्य मंत्री, राज0, जयपुर।
- 3 जिला सचिव, माननीय मंत्री/राज्य मंत्री, श्रम एवं नियोजन विभाग, राज0, जयपुर।
- 4 जिला सचिव, प्रमुख शासन सचिव, श्रम एवं नियोजन विभाग, राज0, जयपुर।
- 5 जिला सचिव, शासन सचिव, सामान्य प्रशासन विभाग, राज0, जयपुर।
- 6 जिला सचिव, प्रमुख शासन सचिव, विशेष विभाग, राजस्थान, जयपुर।
- 7 जिला मजिस्ट्रेट, जयपुर/अजमेर/बीकानेर।
- 8 अवरुक्त श्रम नैनग, राजस्थान, जयपुर।
- 9 सम्बन्धित न्यायाधीश/कार्यालय नार्फत राजस्थान उच्च न्यायालय, जोधपुर।
- 10 डिप्टी कमिश्नर इन्जिनियर, टेलिफोन जयपुर/अजमेर/बोकारनेर।
- 11 अवरुक्त राजकीय केन्द्रीय मुद्रणालय, जयपुर का आगामी गजट नोटिफिकेशन में प्रकाशनार्थ।
- 12 श्रम एवं शक्ति मंत्रालय।

(लक्ष्मी नारायण मीणा)  
शासन सहायक सचिव

प्रतिलिपि निम्न को भी प्रेषित है:-

- 1 सचिव, श्रम मंत्रालय भारत सरकार, नई दिल्ली।
- 2 सचिव, राजस्थान लोक सेवा आयोग, अजमेर।
- 3 राजस्थान जनरल, राजस्थान उच्च न्यायालय, जयपुर।
- 4 निदेशक, राजस्थान मण्डल अजमेर।
- 5 सचिव, राजस्थान विधान सभा, जयपुर।
- 6 जति निदेशक, राजस्थान उच्च न्यायालय, जयपुर।
- 7 सचिव, अवरुक्त, राजस्थान, जयपुर।
- 8 जयपुर, राजस्थान, सिविल सेवा अभिलेख, जयपुर।

शासन सहायक सचिव

25/7/13

श्रम  
25-7-13

DR (A)

**RAJASTHAN HIGH COURT, JODHPUR**

**No.Estt.B2(v)1/2013/10412**

**Date: 26.07.2013**

Copy forwarded to the following for information and necessary action:-

1. The Registrar General/Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.), Rajasthan High Court, Jodhpur.
2. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
3. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
4. P.S. to All Hon'ble Judges sitting at Jodhpur.
5. **Shri Devendra Prakash Sharma**, Dy.Secretary(Law), Law & Legal Affairs Department, Jaipur.
6. Judge, Industrial Tribunal-Cum- Labour Court, Bikaner.
7. The Director, Rajasthan State Judicial Academy, Jodhpur.
8. Concerned Post/Treasury Officers.
9. District & Sessions Judge, Bikaner.
10. RJS-Estt. Section/Confidential Section/ Statistics Section/ General Section/ Subordinate Court (Estt.) Section/RJS Leave Clerk/ Building Side

  
26.7.13  
**REGISTRAR GENERAL**

